

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2032
TO BE ANSWERED ON DECEMBER 14, 2023**

NUMBER OF DWELLING UNITS

NO. 2032. SHRI HEMANT TUKARAM GODSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of dwelling units handed over to beneficiaries in various States of the country so far under the ongoing Pradhan Mantri Awas Yojana during the last five years and the current year, State/UT-wise;**
- (b) whether some families are unable to avail the benefits of said scheme;**
- (c) if so, the details thereof, State/UT-wise, especially in the State of Maharashtra; and**
- (d) the measures taken by the Government to provide the benefits of said scheme to the deprived families?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)to(d): 'Land' and 'Colonisation' are State subjects. Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under PMAY-U, the selection of beneficiaries under BLC/AHP/ISSR vertical is done by respective State/ UT as per scheme guidelines.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 04.12.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed and delivered to beneficiaries. State/UT wise details of houses sanctioned, grounded and completed/delivered since inception and houses completed/delivered during the last five years and current year, including for the State of Maharashtra, under PMAY-U are at Annexure.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2032
FOR 14-12-2023.**

State/UT wise, including Maharashtra, details of houses sanctioned, grounded and houses completed/delivered since inception, during last five years and current year under PMAY-U

Sr. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)	
				Since Inception	During last five years and current year
1	Andhra Pradesh	21,32,432	20,07,436	8,68,342	8,40,963
2	Bihar	3,24,996	3,03,304	1,15,932	1,11,382
3	Chhattisgarh	3,02,663	2,82,396	2,01,785	1,97,771
4	Goa	3,146	3,146	3,144	3,034
5	Gujarat	10,05,204	9,77,652	8,91,700	8,17,441
6	Haryana	1,15,034	92,903	66,174	63,193
7	Himachal Pradesh	12,758	12,352	9,789	9,566
8	Jharkhand	2,29,156	2,13,262	1,33,439	1,05,164
9	Karnataka	6,38,121	5,92,173	3,29,815	2,84,322
10	Kerala	1,66,752	1,46,790	1,17,235	1,13,503
11	Madhya Pradesh	9,61,147	9,43,757	7,29,627	6,87,318
12	Maharashtra	13,95,199	11,13,594	8,24,756	7,85,908
13	Odisha	2,03,380	1,70,449	1,38,042	1,34,621
14	Punjab	1,32,235	1,13,308	78,147	76,098
15	Rajasthan	2,89,446	2,55,141	1,75,567	1,56,325
16	Tamil Nadu	6,81,795	6,61,367	5,49,018	5,07,990
17	Telangana	2,50,084	2,44,219	2,24,339	2,20,861
18	Uttar Pradesh	17,72,301	16,74,580	13,40,499	13,29,171
19	Uttarakhand	65,519	55,049	32,819	30,065
20	West Bengal	6,68,953	6,12,193	3,78,590	3,45,866
Sub- total (States) :-		1,13,50,321	1,04,75,071	72,08,759	68,20,562
21	Arunachal Pradesh	8,499	8,360	6,822	6,806
22	Assam	1,76,643	1,52,164	90,928	90,659
23	Manipur	56,037	48,068	11,829	11,636
24	Meghalaya	4,758	3,786	1,171	1,122
25	Mizoram	39,605	39,215	7,530	7,273
26	Nagaland	31,860	31,841	18,954	18,490
27	Sikkim	594	449	209	206
28	Tripura	89,068	84,499	68,401	60,933
Sub- total (N.E. States) :-		4,07,064	3,68,382	2,05,844	1,97,125
29	A&N Island	376	376	47	47
30	Chandigarh	1,256	1,256	1,256	1,192
31	DNH & DD	10,468	10,196	9,181	8,691
32	Delhi	29,976	29,976	29,976	27,246
33	J&K	47,040	41,132	20,547	20,393
34	Ladakh	1,307	1,014	754	692
35	Lakshadweep	-	-	-	-
36	Puducherry	15,265	14,344	9,257	9,192
Sub- total (UT) :-		1,05,688	98,294	71,018	67,453
Grand Total :-		118.63 Lakh	113.43 Lakh*	78.27 Lakh*	70.85 Lakh

* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.
